

meeting substantial additional expenditure on account of scarcity. I hope that in the remaining years of the Plan the State Governments will find it possible to concentrate all their attention and energy on augmenting their resources, so that the completion of the development proposed by the Plan is not delayed. The transition from a regulatory to a welfare state is never easy. It requires as much of inspired, informed and understanding leadership as a sense of discipline, a co-operative attitude and a spirit of sacrifice in the interest of the common good on the part of the community. The fostering of such leadership will be the supreme test of political wisdom and statesmanship. It will be for the Governments in the country, assisted by the Planning Commission, to furnish precise and definite guidance in regard to the direction and content of the public co-operation expected, and once such guidance is forthcoming, it will be for the people of the country to give of their best without stint, so that the Plan goes forward to the prosperity and greater glory of our motherland.

**Mr. Deputy-Speaker:** Hon. Members will take the Budget Papers when they go out of the Lobby.

#### FINANCE BILL

**The Minister of Finance (Shri C. D. Deshmukh):** I beg to move for leave to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1953-54.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1953-54."

The motion was adopted.

**Shri C. D. Deshmukh:** I introduce\* the Bill.

*The House then adjourned till Two of the Clock on Monday, the 2nd March, 1953.*

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\*Introduced with the recommendation of the President.